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NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 19.08.2025

NOTICE

Please take notice that the following matters listed for **pronouncement of judgment/hearing** in the **Court – IV on 19.08.2025 at 02:00 PM** will not be taken up. The next dates of pronouncement/hearing will be notified later.

S. No. Case No. Name of the parties **Counsel for** Counsel for **Appellants** Respondents Comp. App. (AT) Juristica Legal Services LLP Tanveer Alam Abhishek Anand 1. (Ins) No. 1451 of Karan Kohli 2023 Three C Universal Developers Pvt. Ltd. (For Judgment) Vishal Ganda Comp. App. (AT) Sahara Export Narender Sorout (Ins) No. 304 of Gautam Singhal 2024 & I.A. No. About U Fashions Pvt Ltd. 825, 1024 of 2024 (With Defects) (For Judgment) 3. Comp. App. (AT) STCI Finance Ltd. Surekha Raman Aditi Sharma (Ins) No. 1873 of Vs. Essel Corporate Resources Pvt. 2024 & I.A. No. 6904, 6905, 8316 Ltd. of 2024 Part Heard With

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4.	Comp. App. (AT)	Amish Chandrakant Pandya	Milan Singh Negi	Ferzana
	(Ins) No. 2028 of	Vs.		Behramkamdin
	2024 & I.A. No.	STCI Finance Ltd. & Anr.		Surekha Raman- R1
	7614, 7615, 7616			
	of 2024			

By order of Hon'ble Chairperson -Sd/-Registrar